

**RESERVE BANK OF INDIA  
FOREIGN EXCHANGE DEPARTMENT  
CENTRAL OFFICE  
MUMBAI.**

**C O R R I G E N D U M**

In the Notification No.FEMA.110/2004-RB dated February 5, 2004 of Reserve Bank of India, Foreign Exchange Department, Central Office published in the Gazette of India Extraordinary, Part II, Section 3, Sub-section (i) vide G.S.R.207(E) dated March 23, 2004, the following shall be added at the end.

Foot-note : The Principal Regulations were published in the Official Gazette vide G.S.R.No.384(E) dated May 5, 2000 in Part II, Section 3, Sub-section(i).

That as rectified and modified as aforesaid, the Principal Regulations shall remain in full force and effect.

**(F.R. Joseph)  
Chief General Manager  
17.03.2005**

<p><b>Published in the Official Gazette of Government of India - Extraordinary - Part-II, Section 3, Sub-Section (i) dated 01.04.2005 - G.S.R.No.203(E)</b></p>
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